

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1449
(TO BE ANSWERED ON 31.07.2024)

POSTING OF SPOUSE AT SAME PLACE

1449. DR. JAYANTA KUMAR ROY:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that inspite of DoPT's instruction for posting of husband and wife at same station, it has not been complied with in letter and spirit by several Government Departments and autonomous bodies like Kendriya Vidyalaya Sangathan;
- (b) The details of complaints of violations and representations received during the last five years and the remedial action taken thereon;
- (c) Whether any institutional mechanism for resolving cases of such violations has been put in place and if so, the details thereof and if not, the reasons therefor;
- (d) Whether due to non-posting of spouse at same place, women employees are forced to take VRS or resign from service;
- (e) If so, the details thereof;
- (f) the steps taken by the Government for strict enforcement of existing guidelines regarding posting of spouse to realise the Prime Minister's vision to increase the participation of women in workforce and if so, the details thereof; and
- (g) The other steps taken/being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): Receipts and disposal of complaints regarding non-compliance are within the purview of the respective administrative authorities. Details of such complaints, if any, are not centrally maintained. The DoPT vide Office Memorandum(OM) dated 30th September, 2009 has issued revised and comprehensive instructions reg. 'Posting of husband and wife at the same station' which also provide for disposal of complaints by the next higher authority in a time bound manner. This is in addition to normal grievance redressal mechanism already in existence.

(d) to (g): Voluntary Retirement Scheme (VRS) and Resignation are options which an employee can exercise as a personal choice. Further, vide DOPT's OM No. 166928989529 dated 24.11.2022, the earlier instructions dated 30.09.2009 reg. 'Posting of husband and wife at the same station' have been reiterated, to be followed by all the Ministries/Departments, both in letter and spirit.
